

State Vs. Pradeep Singh @ Pau
FIR No. 144/20
PS Kalyan Puri

05.09.2020

The present application is taken up for hearing through VC through CISCO WEBEX APP.

Ld. PO is on maternity leave

Present: Ld. APP for the State.

Ld. Counsel for applicant/accused through VC

An application u/sec. 437 Cr.P.C. for the release of the accused Pankaj on bail is moved by his Ld. Counsel.

IO is present through VC and has also filed his reply.

IO is directed to verify address of accused and submit report on 07.09.2020.

(Balwinder Singh)
Link CMM (East)/KKD/Delhi/05.09.2020

BALWINDER
SINGH

Digitally signed
by BALWINDER
SINGH
Location: Delhi
Date:
2020.09.05
14:23:25 +0530